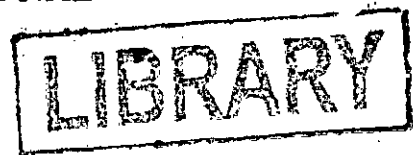


CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1395/2018
MA. 350/647/2019

Date of order: 04.12.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

KANTAN BARMAN
VS.
D/O INDIA POST

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : Mr. A. K. Chattopadhyay, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that the applicant wants to withdraw the matter as he does not want to pursue the matter any further.

2. Accordingly, the OA is disposed of as withdrawn.

MA also stands disposed of.

3. Letter dated 03.12.2019 seeking withdrawal is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd

